MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
NOTIFICATION  
New Delhi, the 9th November, 2012  

S.O. 2705(E).—In exercise of the powers conferred by sub-section (3) of Section (1) of the Protection of Children from Sexual Offences Act, 2012 (No. 32 of 2012), the Central Government hereby appoints the 14th November, 2012, as the date on which the provisions of the said Act shall come into force.  

[No. 22-14/2012-CW-I]  

Dr. VIVEK JOSHI, Jt. Secy.